

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 301

IA-5144/2023 IA-5145/2023 IA-5421/2023 IA-5238/2023 IA-5125/2023
IA-4466/2023
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.....**APPLICANT/PETITIONER**
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 18.10.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Shikhil Suri; Adv Vidhi Kapoor; Adv Wamika Chadha
In IA-5238.
Mr. M.R. Shamshad, Adv. Nabeela Jamil, Adv. Injila Muslim
In IA-5421/2023.
Mr. Simran Jyot Singh, Adv in IA-5125/2023.
For the RP : Mr. Rishabh Jain, Advocate.
For the GNIDA : Mr. U. N. Singh, Advocate in IA-5145, IA-5144/2023.

ORDER

IA-5144/2023 & IA-5145/2023:-

Mr. Rishabh Jain, Learned Counsel appearing for the Respondent has submitted that the reply affidavit has been filed and a copy of the reply has already been served on GNIDA.

One week time granted to the GNIDA for filing rejoinder affidavit.

List the matter on **08.11.2023**.

IA-5421/2023:-

One week time granted to the Applicant for filing rejoinder affidavit.

Pleadings are completed.

List the matter on **08.11.2023** for final arguments.

IA-5238/2023:-

One week time granted to the Respondent for filing reply affidavit. Rejoinder, if any, may be filed by the Applicant within one week thereafter.

List the matter on **08.11.2023**.

IA-5125/2023:-

Pleadings are completed.

List the matter on **08.11.2023** for final arguments.

IA-4466/2023:-

List on **08.11.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)